

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.227 – IA/627(AHM)2022
ITEM No.228 – IA/697(AHM)2023
ITEM No.229 – IA/703(AHM)2023
in
CP(IB) 268 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Arrow Engineering Ltd
V/s
Golden Tobbacco Ltd

.....Applicant

.....Respondent

Order delivered on: 03/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Navin Pahwa, Sr. Adv. a.w Mr. Jay Kansara, Adv.
& Ms. Adrita Bhuyan, Adv.

Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Jay Kansara,
Adv. & Ms. Adrita Bhuyan, Adv

For Arrow Engineering
For the Respondent

: Mr. Robin Jaisinghani Adv. a/w Mr. Jacinta D Silva,
: Mr. Vishal J Dave, Adv. a/w Mr. Mayur Jugtawat, Adv.
for R-5 in IA/697(AHM)2023

Mr. Priyam Shah, Adv. for R-3 in IA/697 & 703/2023

Mr. Jaimin Dave, Adv. for R-4 PNB in IA697 & 703/2023

For the RP

: Mr. Anurag Bisaria, Adv.

ORDER

IA/627(AHM)2022,

Ld. Counsel for the Resolution Professional is not audible and has to be heard.
Objections were raised by the Ld. Sr. counsel for respondent.

List for hearing on 15.05.2024.

IA/697(AHM)2023 & IA/703(AHM)2023

Since the orders are reserved in other matters, this matter stands adjourned for
listing with other matters.

List for hearing on 15.05.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)